

(b) if so, how Government propose to switch over to Hindi if majority of the Government employees do not like to write in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes Sir, Rule 8(1) of the Official Language (Use for Official purposes) Rules, 1976 provides that an employee can make noting either in Hindi or in English on any file and he will not be expected to provide its translation in the other language also.

(b). It is a considered policy of the Government that the progressive use of Hindi may be encouraged in the official work of the Union. However, there is a decision that this object may be achieved through persuasion and by providing adequate incentives. Following steps have been taken by the Government to promote the use of Hindi in the official work:

(1) A separate Department of official Language has been set up for coordinating all the matters relating to the progressive use of Hindi as the official language of the Union.

(2) Necessary arrangements have been made through Hindi Teaching Scheme under the Department of Official Language for imparting in service training of Hindi, Hindi Stenography and Hindi typing to the Central Government officials who do not know Hindi. About 150 training centres are functioning all over the country under this scheme.

(3) The officials who take training under Hindi Teaching Scheme are given necessary facilities, incentives and cash prizes.

(4) The use of Hindi has been allowed as optional medium for the examination conducted for making recruitment for Central Government services.

(5) An annual programme is prepared every year for progressive use of Hindi in the official work of the Central Government and all Ministries/Departments are asked to ensure its implementation.

(6) A Central Hindi Samiti under the chairmanship of Prime Minister and Hindi Advisory Committees in various Ministries under the Chairmanship of their respective Ministers have been set up to give necessary advice and guidance to the Government for the progressive use of Hindi. Official Language Implementation Committees have also been set up in various Ministries/Departments and their Attached and Subordinate offices.

(7) A cash prize Scheme has been introduced as an additional incentive for the officials who use Hindi in their day to day work.

(8) Workshops are organised from time to time to remove the hesitation of officials in using Hindi in the Official work.

(9) Necessary reference literature is made available to the officials with a view to facilitate the use of Hindi in official work.

#### **Shortage of Notarial Stamps and Paper in Delhi**

2696. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an acute shortage of notarial stamps and non-judicial stamp paper in Delhi; and

(b) if so, the reasons therefor and steps taken to replenish the stock?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). According to the information received from Delhi Administration there has been shortage of Notarial Stamps in Delhi since 18th

April, 1980. However, there has been no shortage of non-judicial stamp papers till date.

Supplies of Notarial Stamps are not being made by the Controller of Stamps, Nasik, which is the only source of supply. The following steps have been taken to replenish the stock:—

- (1) The Controller of Stamps, Nasik has been reminded periodically, even telegraphically, to expedite the supply of Notarial Stamps.
- (2) Two officials of the Delhi Treasury were deputed to Nasik to obtain supplies on personal level but the Controller of Stamps, Nasik, expressed his inability to arrange supplies immediately due to non-availability of stocks.

**Production of Steel Plant Equipment by IEC, Ranchi**

2697. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) is Heavy Engineering Corporation, Ranchi producing steel plant equipments or they are being imported; and

(b) if imported, the reasons for import and non-production of steel industry equipments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The Heavy Engineering Corporation Ltd., Ranchi, manufactures a wide range of steel plant equipment. There are also, however, items of steel plant equipment which are either not within the manufacturing capacity of the Company or they are not able to match the prices and/or delivery. Such items are either bought from other indigenous sources, if available, or imported.

**Memorandum for taking over of India Paper Pulp Company, Mazonnagar**

2698. SHRI MOHAMMAD ISMAIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received a memorandum from Members of Parliament from West Bengal dated 24th March, 1980 for immediate take over of India Paper Pulp Company, Mazonnagar, West Bengal;

(b) if so, what are the steps taken by Government to save this viable unit; and

(c) the reasons for delay in taking a final decision in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) and (c). A Scheme for rehabilitation of India Paper Pulp Company is under consideration of the Government. Before a final decision could be taken on this scheme, it was necessary to examine various aspects including the availability of raw materials, the condition of the plant and machinery, the future management pattern and the financial inputs called for.

**Ordinance Banning Strike in Essential Services**

2699. PROF. MADHU DANDAVATE:  
SHRI T. R. SHAMANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the ordinance banning strike in the essential services and making encouragement to such a strike a cognizable offence was issued without consulting the Labour Ministry; and

(b) if so, the reasons thereof?